

DIVISION BENCH
COURT - I

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1781(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	DROLIA AGENCIES PRIVATE LIMITED VS HS MERCANTILE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr.Subodh Kr.Agrawal, CS] For the Financial Creditor
Ms.Pooja Agrawal,Adv.]

Mr. Ritesh Agarwal, Adv.] For the Corporate Debtor
Mr. Patita Paban Bishwal, Adv.]

ORDER

1. Ld.authorised representative for the Financial Creditor present. Ld.Counsel for the Corporate Debtor present.
2. Pleadings are complete, post the matter on **07/05/2024** for arguments.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)

PJ